

NRI Bonds for sardar sarobar Project

2887. SHRI SOMJIBHAI DAMOR:
SHRIMATI BHAVNA
CHIKHALIA:
SHRI SHANKERSINH
VAGHELA:

Will the Minister of FINANCE be pleased to state:

(a) whether the union Government have accorded approval for the issue of NRI Bonds for the Sardar Sarovar Project;

(b) if so, the nomenclature and terms and conditions of these bonds; and

(c) the time frame for launching of these bonds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) No Sir.

(b) and (c). In view of (a) above, this does not arise.

Assistance to Uttar Pradesh

2888. SHRI GAYA PRASAD KORI: Will the Minister of FINANCE be pleased to State:

(a) whether the Union Government have decided to grant financial assistance to the Government of Uttar Pradesh to meet its financial crisis;

(b) if so, the details therefor,

(c) if not, the time by which a decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) to (c). Uttar Pradesh along with the other States is entitled for Normal Central Assistance, Additional Central Assistance for Externally Aided

Projects, Share in Central Taxes, Grants in lieu of Railway Passenger Fare, Small Savings Loans, Revenue Gap Grants, Allocation under Hill Area Development Programme, etc. In addition to the aforesaid, a Special Loan of Rs. 127 crores to Uttar Pradesh has been approved to meet 50% of the local cost on the Externally Aided Anpara 'B' Thermal Power Project. In addition, the Centre has decided to pass on 100% of the bilateral assistance for the above project to the State with effect from 1.4.1991.

[English]

Subsidies to Big Industrial Houses

2889. SHRI UDAY PRATAP SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether a large amount of subsidy is provided on various items to big industrial houses in spite of the fact that huge amount of income-tax and excise duty arrears remain pending against them; and

(b) if so, the reasons therefor and reaction of the government in his regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Subsidies are given by the Government on the basis of basic social and economic considerations. The principal subsidies on food products are distributed through the public distribution system and on fertilisers distributed to farmers. No specific subsidies are provided to big industrial houses.

(b) Does not arise.

Waiver of Interest on Government Borrowings

2890. SHRIMATI SAROJ DUBEY: Will the Minister of FINANCE be pleased to state: